## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 112/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

Name of the Company:

Coburg Print & Pack

V/s.

Today's Writing Instruments Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. NATALHA

PETITIONER

ETITIONER Oblasha.
RESPONDENT Aprila

2. Devarajan Raman

## **ORDER**

Learned Advocate Ms. Natasha Sutaria present for Operational Creditor. Learned PCS Mr. Devarajan Raman present for Respondent (Today's Writing Instruments Ltd).

Learned PCS Mr. Devarajan Raman filed Memorandum of Appearance for Respondent.

Written submissions filed by Respondent.

List the matter on 11.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 6th day of September, 2017.